

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 242 of 2014 & IA No. 399 of 2014

Dated : 07th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Uttar Gujarat Vij Co. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

ORDER

The learned counsel for the appellant seeks some time to file rejoinder. He is allowed two weeks time to file the same.

Post the appeal for hearing on **10th February, 2015.** Both the parties are directed to file their written submissions before the next date fixed for hearing.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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